

(OPEN COURT)

**CENTRAL ADMINISTRATIVE TRIBUNAL**

**ALLAHABAD BENCH ALLAHABAD.**

**(Circuit Bench at Nainital)**

**Original Application No. 331/1280/2018**

Dated: This the 12TH day of FEBRUARY 2020.

PRESENT:-

**HON'BLE MS AJANTA DAYALAN, MEMBER (A)**

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)**

B. Venkateshwarlu, aged about 36 years, S/o Sri Ramaih, R/o Lane No. 14, Ekta Vihar, Shastradhara Raod, Dehradun, District Dehradun

. . . Applicant

By Adv: None

**V E R S U S**

1. Union of India through Department of Science & Technology, Govt of India, Technology Bhawan, News Meharoli Road, New Delhi, through its Secretary.
2. Survey of India, Office of the Surveyor General of India, Hathibarkala Estate, Post Box No. 37, Dehradun through Project Director (NGF)
3. Project Director, National Geotechnical Facility, Poonch House, 11-C Circular Road, Dalanwala, Dehradun

. . . Respondents

By Adv: Shri T C Agrawal

**ORDER**

**By Hon'ble Ms. Ajanta Dayalan, Member (A)**

List revised

2. None present for the applicant.

3. It is observed that even on the earlier three dates, learned counsel for the applicant has not appeared. On the last two dates i.e., 19.09.2019 and 17.10.2019, none appeared for the applicant. Even

prior to that i.e., 21.08.2019, the applicant appeared in person and sought adjournment as his arguing counsel was not present.

4. It appears that the applicant has lost interest in pursuing the matter.

5. Accordingly, the OA is dismissed in default and for non prosecution.

**(Rakesh Sagar Jain)**

Member (J)

**(Ajanta Dayalan)**

Member (A)

Arun..